

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

## ORDER

No: 938

Dated: 25/11/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the subordinate court detailed below under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads for the current financial year 2016-17.

*Rs. In lacs*

S.No	Name of the court	Salary	POL	Electricity Charges.	Telephone
1.	Pr. D&S Judge, Srinagar	30.00	----	----	----
2	Pr. D&S Judge, Udampur	30.00	---	---	---
3.	Pr. D&S Judge, Bandipora	----	----	0.12	----
4.	Pr. D&S Judge, Kishtwar	----	0.20	----	----
5.	Pr. D&S Judge, Reasi.	15.00	0.20	----	0.20
6.	C.J.M. Budgam.	10.00	0.20	----	----
7.	C.J.M. Shopian.	6.00	0.20	---	0.10
8	C.J.M. Kathua.	10.00	0.15	---	---
9.	C.J.M. Handwara.	10.00	---	---	---
10.	C.J.M. Jammu.	10.00	---	---	---
11.	Munsiff, Magam.	---	0.20	---	0.10
12.	Munsiff, Tral.	10.00	0.20	---	0.10
13.	Munsiff, Kishtwar.	----	0.15	----	0.10
14.	Munsiff, Budgam.	---	0.20	----	----
15.	Munsiff, Sunderbani.	10.00	---	---	---
16.	Addl. Mob. Mag. Shopian (Under 13 <sup>th</sup> FC)	----	0.20	----	----
17	3 <sup>rd</sup> . Addl. Munsiff, Jammu.	10.00	----	----	----

By Order.

*(Signature)*  
Deputy Registrar (Accts) 25/11  
9/2

No: 24423-54/AC Dated: 25/11/2016

Copy to the:-

- 1-5 Pr. D&S Judge, Srinagar/Udampur/Bandipora/Kishtwar/Reasi.
- 6-10 C.J.M. Budgam/Shopian/Kathua/Handwara/Jammu.
- 11-15 Munsiff, Magam/Tral/Kishtwar/Budgam/Sunderbani.
- 16 Addl. Mob. Mag. Shopian (Under 13<sup>th</sup> FC).
17. 3<sup>rd</sup>. Addl. Munsiff, Jammu
18. Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
19. Treasury Officer, Saddar Court Try. Srinagar.
- 20-31 Try Officer, Udampur/Bandipora/Kishtwar/Reasi/Budgam/Shopian/Kathua/Handwara/Magam/Tral/Kishtwar/Sunderbani.
- ..... for information and n/a.
32. Order file.

*9/10 AC Jammu for  
up-loading on H-C website  
pradip*

*(Signature)*  
Deputy Registrar (Accts) 25/11  
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